NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 35/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.06.2017

NAME OF THE PARTIES: M/s. Link-Info Business Services India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act 1956

S. No. NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 35/66/NCLT/MB/MAH/2017

Owing to paucity of time, list this matter on 05.07.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-**B.S.V. PRAKASH KUMAR** Member (Judicial)